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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.253/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company		Sanjay Kariwala & Ors -Vs- Kariwala Fashions Pvt.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr Ratnanku Banerji, Adv
 2) Ms Swapna Choudhary, Adv
 3) Mr Sidhartha Sharma, Adv
 4) Ms Namrati Basu, Adv

} For respondent
 P 19/12/17

1. MR. NIRMALYA DASGUPTA, ADV.
 2. MR. SHAUNAK MITRA, ADV.
 3. MS. PRITHA BASU, ADV.
 4. MR. ROHAN SENGUPTA, ADV

} For petitioner
 P 17/12/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Both the parties are directed to file written submissions within 15 days with a copy in advance to the opposite parties.

List it on 06/02/2018.

Interim order passed earlier is extended till next date of hearing.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)